

ITEM NO.114

COURT NO.9

SECTION XII-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s).11018-11019/2024

USHA KIRAN KSHATRI

Appellant(s)

VERSUS

THE STATE OF TELANGANA & ORS.

Respondent(s)

WITH

SLP(C) No. 10419/2024 (XII-A)

ONLY IA NO. 131214/2025 IN W.P.(C) No. 000489 / 2024 IS LISTED
UNDER THIS ITEM.

SLP(C) No. 11655/2024 (XII-A)

IA No. 119386/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 175218/2024 - PERMISSION TO FILE APPLICATION FOR DIRECTION

IA No. 174985/2024 - PERMISSION TO FILE APPLICATION FOR DIRECTION

IA No. 174984/2024 - PERMISSION TO FILE APPLICATION FOR DIRECTION

SLP(C) No. 12924/2024 (XII-A)

SLP(C) No. 12925/2024 (XII-A)

FOR PERMISSION TO FILE PETITION (SLP/TP/WP/..) ON IA 127906/2024

FOR CONDONATION OF DELAY IN FILING ON IA 127907/2024

FOR DELETING THE NAME OF PETITIONER/RESPONDENT ON IA 127908/2024

SLP(C) No. 21909/2024 (XII-A)

IA No. 199748/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENTIA No. 199749/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/
ANNEXURES

SLP(C) No. 21056/2024 (XII-A)

IA No. 177500/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

W.P.(C) No. 489/2024 (X)

SLP(C) No. 314/2025 (XII-A)

Date : 06-08-2025 These appeals were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DIPANKAR DATTA

HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Appellant(s) : Mr. Syed Ahmed Saud, Adv.
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Mr. Aqib Baig, Adv.
Mr. Mohd. Shahib, Adv.
Mr. Mohd. Moonis Abbasi, Adv.

**UPON hearing the counsel the Court made the following
O R D E R**

1. The appeals / petitions are heard in-part.
2. List the appeals / petitions on 13th August, 2025.

(JATINDER KAUR)
P.S. to REGISTRAR

(SUDHIR KUMAR SHARMA)
COURT MASTER (NSH)

